

of Mandya and one or two other Intensive Agricultural Area districts.

Pak. move to revive Kashmir issue in Security Council

763. **Shri Hem Barua:**
Shri D. C. Sharma:

Will the Minister of **External Affairs** be pleased to state:

(a) whether his attention has been drawn to the press reports about a move by Pakistan to revive the Kashmir question in the Security Council as a follow-up of Resolution No. 211 of the 20th September, 1965; and

(b) if so, the reaction of Government thereto?

The Minister of External Affairs (Shri Swaran Singh): (a) Yes, Sir.

(b) India's position on Kashmir has been made clear time and again in Parliament and in the Security Council. If Pakistan does raise the issue in the Security Council, Government will deal with the situation.

नेपाल में भारतीय लोग

764. **श्री महादेव प्रसाद :** क्या बंबे-शिक्षक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान इस बात की ओर दिलाया गया है कि उन भारतीयों का जो नेपाल में पुष्टों से बसे हुए हैं, नेपाल के नये भूमि सुधार कानून के अन्तर्गत वहां से निकाला जा रहा है।

(ख) यदि हां तो उसके बारे में सरकार की क्या प्रतिक्रिया है ?

बंबे-शिक्षक-कार्य मंत्री (श्री स्वर्ण सिंह)

(क) भारत सरकार को नेपाल सरकार द्वारा बनाए गए उस कानून के विषय में जानकारी है जिसके अनुसार नेपाल सरकार को अनुमति पहले लिए बिना किसी भी विदेशी के नाम जिनमें भारतीय शामिल है जमीन की रजिस्ट्री

नहीं कराई जा सकती और इससे नेपाल में रहने वाले भारतीयों के लिए कुछ बाधाएं खड़ी हो गई है।

(ख) नेपाल सरकार को यह बताया गया है कि यह कानून 1950 की भारत-नेपाल शांति एवं मैत्री संधि से मेल नहीं खाता। इस मामले पर उनके साथ लिखा-पट्टी हो रही है और इस वर्ष जून में उनके पास एक स्मारक-पत्र भी भेजा गया था। उसके उत्तर की प्रतीक्षा है।

Wrong Anthem of U.A.R. Played at Public Reception

765. **Shri Hem Barua:**
Shri Hari Vishnu Kamath:
Shri D. C. Sharma:
Shri Ram Harkh Yadav:
Shri M. R. Krishna:
Shri Vishwa Nath Pandey:
Shri Kindar Lal:

Will the Minister of **External Affairs** be pleased to state:

(a) whether it is a fact that the wrong national anthem of U.A.R. was played by the Police at the public reception given to President Nasser at Delhi;

(b) if so, who are responsible for the lapse; and

(c) whether any action has been taken or proposed to be taken against the persons responsible for such failures?

The Minister of External Affairs (Shri Swaran Singh): (a) Yes, Sir. The National Anthem played was that of the U.A.R. before Syria broke away from the Union.

(b) and (c): The function was organised by the Municipal authorities. The mistake occurred due to a regrettable inadvertence. Necessary steps have been taken to avoid recurrence of such mistake, and the Ministry will have closer coordination with the authorities concerned in future.